



Profile

Ms. Anita Kapur

Anita Kapur, former Chairperson, Central Board of Direct Taxes (CBDT), and ex-Adviser on Tax Reforms with the Ministry of Finance, Government of India, joined Indian Revenue Service in 1978. She has held varied assignments in the Tax Department including tax assessor, representative of the tax department for arguing tax cases before the Income Tax Appellate Tribunal (ITAT), Appellate Authority to adjudicate first level tax appeals, and supervision and performance monitoring of a tax office. She had secondment stints with the capital market regulator of India i.e. SEBI, and a division of the Ministry of Finance dealing with Financial Services sector. During these stints, she was nominated as a Director on the Boards of several banks and regional stock exchanges. In her assignment, as Joint Secretary (Foreign Tax and Tax Research), Ministry of Finance, she was the Lead Negotiator for Tax Treaties. Besides, she was the Indian Competent Authority for the purposes of Mutual Agreement Procedure and Exchange of Information in terms of Tax Treaties. She was, in her personal capacity as a tax expert, a member and Vice-Chair of UN Committee of Experts on International Cooperation in Tax Matters (2009-2013). In her different positions with CBDT, she had a leadership role in regard to significant taxpayer friendly administrative measures, litigation management and policy reforms to simplify tax laws, facilitate compliance, counter tax evasion and collect taxes fairly. She has been guest faculty and speaker and panelist in various institutes as well as national and international conferences on subjects relating to Financial Institutions, Capital Market, Tax Policy, Tax Administration and International Tax issues.